

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4678/2019
(Arising out of impugned final judgment and order dated 29-11-2018
in AN No. 42755/2018 passed by the High Court Of Judicature At
Allahabad)

MUSTAFA KAMAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.
(IA No.75734/2019-EXEMPTION FROM FILING O.T.)

Respondent(s)

Date : 23-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Aditya K.R.Choudhary,Adv.
Mr. Ajit Pathak,Adv.
Mr. Amit Pratp Saunak,Adv.
Mr. Gurmehar Vaan Singh,Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s) Mr. Brijender Chahar,Sr.Adv.
For State Mr. Yagyawalkya Singh,Adv.
Mr. Ajay Vikram Singh, AOR

For R.No.2 Mr. S.A.A. Abdi,Adv.
Ms. Sweta Rani,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing on behalf of Respondent No. 2
requests time for filing response.

List the matter next Tuesday i.e. 30th July, 2019.

(MADHU BALA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER